

**BEFORE THE PRINCIPAL BENCH OF THE
HON'BLE GREEN TRIBUNAL, NEW DELHI
(O.A.NO. 347 of 2016)**

Chandra Bhal Singh

.....Applicant

Vs.

Union of India & others

.....Respondent(s)

**STATUS REPORT IN ADDITION TO THE FINAL REPORT IN COMPLIANCE WITH
THE ORDERS OF THE HON'BLE TRIBUNAL SUBMITTED ON 15.09.2020**

I, J. Justin Mohan, S/o R. B. Jeevaji, aged 48 years and presently employed as the Secretary, National Biodiversity Authority, a statutory body functioning under the Ministry of Environment, Forest and Climate Change, Government of India and headquartered in Chennai, do hereby solemnly affirm and state as follows: -

I am conversant with the facts of the case and I have been authorized to file this report on behalf of the first and second respondents.

2. I had submitted the final Report to the Hon'ble Tribunal on 15/09/2020 as per the Orders of the Tribunal.

3. This additional affidavit is being submitted to provide the updated details of the constitution of Biodiversity Management Committees and preparation of Peoples Biodiversity Registers in different states.

4. The status of BMC formation and PBR preparation in the different states as on 8th December 2020 is enclosed as **Exhibit IA & IB**, which shows that 2,69,433 BMCs have been constituted and 2,28,543 PBRs have been prepared in different States / UTs.

5. It is pertinent to note that the following 21 States/UTs have informed that they have completed the BMC formation and PBR preparation in their respective jurisdiction.

Arunachal Pradesh, Assam, Goa, Haryana, Himachal Pradesh, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Mizoram, Punjab, Odisha, Sikkim, Tamil Nadu, Telangana, Tripura, Uttarakhand, Uttar Pradesh, Jammu & Kashmir, Lakshadweep

6. The following two (2) States/ UT have informed that they have already completed the BMC formation in their respective jurisdictions and the PBR preparation is on the verge of completion.

Manipur & West Bengal

7. The following ten (10) States/ UTs have informed that they are in an advanced stage of completing the BMCs and PBRs in their respective jurisdictions

Andhra Pradesh, Bihar, Chhattisgarh, Gujarat, Meghalaya, Nagaland, Rajasthan, Ladakh, Andaman & Nicobar Islands, Chandigarh

8. The following three (3) UTs have informed that they are in the process of constitution of BMCs and preparation of PBRs

Delhi, Puducherry, Dadra and Nagar Haveli and Daman and Diu

9. It is submitted that the States have taken proactive steps to comply with the Orders of the Hon'ble Tribunal. But due to the country wide lockdown on account of the COVID-19 pandemic which has restricted the movement of people in different parts of the country, some states are yet to complete the process. Ministry of Environment, Forest and Climate Change and the National Biodiversity Authority have been closely monitoring the progress of BMC formation and PBR preparation in these states.

10. It is submitted that the states which have not yet completed the process, have informed that action has been initiated to complete the work and the process could not be completed due to state specific constraints like delay in conduct of local body elections, naxalism etc.

11. It is submitted that the National Biodiversity Authority, had delegated its powers to the UTs to constitute Union Territory Biodiversity Councils (UTBCs) on 31/12/2019. Due to the COVID-19 pandemic, there has been delay in completing this process in some UTs. The following UTs viz. Andaman & Nicobar Islands, Chandigarh, Jammu & Kashmir, Ladakh, Lakshadweep have constituted the UTBCs till date while in the remaining, it is in progress.

12. It is submitted that the states which have completed the process as per the Orders of the Hon'ble Tribunal have requested to waive of the penalty imposed by the Tribunal from 1st February 2020 as they have taken sincere efforts to comply with the Orders despite the extraordinary circumstances on account of the prevailing COVID-19 pandemic.

13. It is submitted that the states which are yet to fully complete the process of BMC formation and PBR preparation have requested to waive the penalty imposed by the Hon'ble Tribunal and have sought additional time due to the prevailing COVID-19 pandemic and other state specific issues, to fully comply with the Orders of this Tribunal. The Hon'ble Tribunal may please consider the request made by the states to waive off the penalty and grant additional time to fully comply with the Orders of the Hon'ble Tribunal on account of the unprecedented restrictions in the movement of people due to the COVID-19 pandemic.

All facts stated above are true to the best of my knowledge, information and belief.

Dated: 14/12/2020


(Deponent)

जे. जस्टिन मोहन, आईएफएस
J. JUSTIN MOHAN, IFS
सचिव / SECRETARY
राष्ट्रीय जैव विविधता प्राधिकरण
National Biodiversity Authority
भारत सरकार / Govt. of India

5वां तल, टायसल बायोपार्क / 5th Floor, TICEL Biopark
सीएसआईआर रोड / CSIR Road,
तरमणि, चेन्नई / Taramani, Chennai - 600113.

STATUS OF BMCs AND PBRs AS ON 10.12.2020 (EXHIBIT IA)

STATES / UT	District Panchayats				Intermediate Panchayats				Village Panchayats				Traditional Panchayats				Urban Local bodies				Overall Total		
	Total local bodies	BMCs constituted	PBRs prepared	PBRs in progress	Total local bodies	BMCs constituted	PBRs prepared	PBRs in progress	Total local bodies	BMCs constituted	PBRs prepared	PBRs in progress	Total local bodies	BMCs constituted	PBRs prepared	PBRs in progress	Total local bodies	BMCs constituted	PBRs prepared	PBRs in progress	Total local bodies	BMCs constituted	PBRs prepared
Andhra Pradesh	13	13	8	5	661	661	661	0	13413	13227	6908	6369	0	0	0	0	120	120	43	77	14207	14021	7620
Arunachal Pradesh	25	25	25	0	0	0	0	0	1779	1779	1779	0	0	0	0	0	2	2	2	0	1806	1806	1806
Assam	26	26	26	0	185	185	185	0	2197	2197	2197	0	40	40	40	0	101	101	101	0	2549	2549	2549
Bihar	38	24	0	9	534	333	0	179	8386	6976	6708	268	0	0	0	0	143	136	0	80	9101	7469	6708
Chhattisgarh	28	27	0	0	146	146	0	0	11664	11232	1246	2600	0	0	0	0	166	165	0	0	12004	11570	1246
Goa	0	0	0	0	0	0	0	0	191	191	191	0	0	0	0	0	14	14	14	0	205	205	205
Gujarat	33	0	0	0	248	9	6	0	14262	12210	1810	171	0	0	0	0	170	4	0	0	14713	12223	1816
Haryana	22	21	22	0	126	125	126	0	6204	6204	6204	0	0	0	0	0	85	85	85	0	6437	6435	6437
Himachal Pradesh	12	12	12	0	79	79	79	0	3226	3226	3226	0	0	0	0	0	54	54	54	0	3371	3371	3371
Jharkhand	24	23	23	1	263	262	263	0	4351	4351	4351	0	0	0	0	0	52	47	47	5	4690	4684	4684
Karnataka	30	30	30	0	226	226	226	0	6012	6012	6012	0	0	0	0	0	287	286	286	0	6555	6555	6554
Kerala	14	14	0	0	152	152	0	0	941	941	934	0	0	0	0	0	93	93	93	0	1200	1200	1034
Madhya Pradesh	52	52	52	0	313	313	313	0	22814	22814	22814	0	0	0	0	0	378	378	378	0	23557	23557	23557
Maharashtra	34	34	34	0	351	351	351	0	27869	27869	27869	0	0	0	0	0	395	395	395	0	28649	28649	28649
Manipur	12	12	12	0	0	0	0	0	2221	2221	37	144	0	0	0	0	27	27	6	0	2260	2260	55
Meghalaya	0	0	0	0	0	0	0	0	6459	5118	5047	0	0	0	0	0	12	0	0	0	6471	5118	5047
Mizoram	0	0	0	0	0	0	0	0	810	810	810	0	1	1	1	0	83	83	83	0	894	894	894
Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	1238	1116	1113	0	0	0	0	0	1238	1116	1116
Odisha	30	30	30	0	314	314	314	0	6798	6798	6798	0	0	0	0	0	114	114	114	0	7256	7256	7256
Punjab	22	22	22	0	150	150	150	0	13260	13260	13260	0	0	0	0	0	167	167	167	0	13599	13599	13599
Rajasthan	33	33	0	0	352	295	0	0	11341	9885	40	771	0	0	0	0	193	193	0	0	11919	10406	40
Sikkim	4	4	4	0	0	0	0	0	185	185	185	0	0	0	0	0	7	7	7	0	196	196	196
Tamil Nadu	31	31	31	0	385	385	385	0	12524	12524	12524	0	0	0	0	0	664	664	664	0	13604	13604	13604
Telangana	32	32	32	0	539	539	539	0	12750	12750	12750	0	0	0	0	0	140	140	140	0	13461	13461	13461
Tripura	8	8	8	0	58	58	58	0	591	591	591	0	587	587	587	0	20	20	20	0	1264	1264	1264
Uttarakhand	13	13	13	0	95	95	95	0	7791	7791	7791	0	0	0	0	0	92	92	92	0	7991	7991	7991
Uttar Pradesh	0	0	0	0	0	0	0	0	58755	58755	58755	0	0	0	0	0	652	652	652	0	59407	59407	59407
West Bengal	22	22	4	18	342	342	333	9	3341	3339	3269	70	0	0	0	0	125	125	95	30	3830	3828	3701
TOTAL	558	508	388	33	5519	5020	4084	188	260135	253256	214106	10393	1866	1744	1741	0	4356	4164	3538	192	272434	264694	223867
Union Territory																							
Andaman & Nicobar Islands	0	0	0	0	0	0	0	0	70	58	0	12	0	0	0	0	11	1	0	00*	71	59	0
Jammu & Kashmir	20	20	20	0	285	285	285	0	4290	4290	4290	0	0	0	0	0	78	71	71	0	4673	4666	4666
Ladakh	0	0	0	0	0	0	0	0	190	4	0	0	0	0	0	0	2	0	0	0	192	4	0
Lakshadweep	0	0	0	0	0	0	0	0	10	10	10	0	0	0	0	0	0	0	0	0	10	10	10
Total																					277380	269433	228543

DETAILS OF COMPLETION OF BMC FORMATION AND PBR PREPARATION

Completion of BMCs			Completion of PBRs		
Before 31st January 2020	Between 1st February 2020 to 31st August 2020	Between 1st September 2020 to 10th December 2020	Before 31st January 2020	Between 1st February 2020 to 31st August 2020	Between 1st September 2020 to 10th December 2020
Assam, Goa, Haryana, Himachal Pradesh, Kerala, Lakshadweep, Tripura, Sikkim, Tamil Nadu, Uttarakhand, Uttar Pradesh,	Jharkhand, Jammu & Kashmir, Madhya Pradesh, Punjab, Telangana, West Bengal	Arunachal Pradesh, Andaman & Nicobar Islands, Karnataka, Maharashtra, Mizoram, Odisha	Assam, Goa, Kerala, Uttarakhand, Uttar Pradesh, Tamil Nadu	Himachal Pradesh, Sikkim, Lakshadweep, Tripura, Haryana, Jharkhand, Punjab, Madhya Pradesh	Arunachal Pradesh, Lakshadweep, Karnataka, Odisha, Maharashtra, Manipur, Mizoram, Jammu & Kashmir
BMC formation under progress			PBR preparation under progress		
Andhra Pradesh, Bihar, Chhattisgarh, Gujarat, Meghalaya, Nagaland, Rajasthan, Ladakh			Andaman & Nicobar Islands, Andhra Pradesh, Bihar, Chhattisgarh, Gujarat, Meghalaya, Nagaland, Rajasthan, Ladakh, West Bengal		